

Seventeenth Loksabha

>

Title: Papers Laid on the Table of the House by Ministers/Members.

माननीय अध्यक्ष : अब पत्र सभा पटल पर रखे जाएंगे ।

श्री वी. मुरलीधरन जी, आइटम नंबर 2 से 19.

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. MURALEEDHARAN):

Sir, on behalf of Shri Raj Nath Singh, I beg to lay on the Table a copy each of the following papers (Hindi and English versions):-

- (1) Detailed Demands for Grants of the Ministry of Defence for the year 2022-2023.
- (2) Defence Services Estimates for the year 2022-2023.

[Placed in Library, See No. LT 6375/17/22]

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. MURALEEDHARAN):

Sir, on behalf of Shri Sarbananda Sonowal, I beg to lay on the Table a copy each of the following papers (Hindi and English versions):-

- (1) Detailed Demands for Grants of the Ministry of Ports, Shipping and Waterways for the year 2022-2023.

- (2) Output Outcome Monitoring Framework of the Ministry of AYUSH for the year 2022-2023.

[Placed in Library, See No. LT 6376/17/22]

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. MURALEEDHARAN):

Sir, on behalf of Dr. Virendra Kumar, I beg to lay on the Table a copy each of the following papers (Hindi and English versions):-

- (1) Detailed Demands for Grants of the Ministry of Social Justice and Empowerment for the year 2022-2023.
- (2) Output Outcome Monitoring Framework of the Ministry of Social Justice and Empowerment for the year 2022-2023.

[Placed in Library, See No. LT 6377/17/22]

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. MURALEEDHARAN):

Sir, on behalf of Shri Kiren Rijiju, I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Law and Justice for the year 2022-2023.

[Placed in Library, See No. LT 6378/17/22]

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. MURALEEDHARAN):

Sir, on behalf of Dr. Mansukh Mandaviya, I beg to lay on the Table a copy each of the following papers (Hindi and English versions):-

- (1) Detailed Demands for Grants of the Ministry of Health and Family Welfare for the year 2022-2023.
- (2) Output Outcome Monitoring Framework of the Ministry of Health and Family Welfare for the year 2022-2023.

[Placed in Library, See No. LT 6379/17/22]

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. MURALEEDHARAN):

Sir, on behalf of Shri Rao Inderjit Singh, I beg to lay on the Table a copy each of the following papers (Hindi and English versions):-

- (1) Detailed Demands for Grants of the Ministry of Planning for the year 2022-2023.
- (2) Detailed Demands for Grants of the Ministry of Statistics and Programme Implementation for the year 2022-2023.
- (3) Output Outcome Monitoring Framework of the Ministry of Planning for the year 2022-2023.

[Placed in Library, See No. LT 6380/17/22]

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. MURALEEDHARAN):

Sir, on behalf of Dr. Jitendra Singh, I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions):-

(i) Detailed Demands for Grants of the Department of Space for the year 2022-2023.

[Placed in Library, See No. LT 6381/17/22]

(ii) Detailed Demands for Grants of the Department of Atomic Energy for the year 2022-2023.

[Placed in Library, See No. LT 6382/17/22]

(iii) Detailed Demands for Grants of the Ministry of Earth Sciences for the year 2022-2023.

[Placed in Library, See No. LT 6383/17/22]

(iv) Detailed Demands for Grants of the Ministry of Science and Technology for the year 2022-2023.

(v) Output Outcome Monitoring Framework of the Ministry of Science and Technology for the year 2022-2023.

[Placed in Library, See No. LT 6384/17/22]

(2) A copy each of the following papers (Hindi and English versions) under article 323(1) of the Constitution:-

(i) 71st Annual Report of the Union Public Service Commission, New Delhi, for the year 2020-2021.

(ii) Memorandum explaining reasons for non-acceptance of Commission's advice in respect of cases reported in Chapter 9 of the Report.

[Placed in Library, See No. LT 6385/17/22]

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Institute of Physics, Bhubaneswar,

for the year 2020-2021, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Institute of Physics, Bhubaneswar, for the year 2020-2021.

[Placed in Library, See No. LT 6386/17/22]

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Sree Chitra Tirunal Institute for Medical Sciences and Technology, Trivandrum, for the year 2020-2021, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Sree Chitra Tirunal Institute for Medical Sciences and Technology, Trivandrum, for the year 2020-2021.

- (5) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

[Placed in Library, See No. LT 6387/17/22]

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Jawaharlal Nehru Centre for Advanced Scientific Research, Bengaluru, for the year 2020-2021, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Jawaharlal Nehru Centre for Advanced Scientific Research, Bengaluru, for the year 2020-2021.

- (7) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (6) above.

[Placed in Library, See No. LT 6388/17/22]

- (8) A copy each of the following papers (Hindi and English versions) under sub-section 1(b) of Section 394 of the Companies Act, 2013:-

- (a) (i) Review by the Government of the working of the NewSpace India Limited, Bengaluru, for the year 2020-2021.
- (ii) Annual Report of the NewSpace India Limited, Bengaluru, for the year 2020-2021 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 6389/17/22]

- (b) (i) Review by the Government of the working of the IREL (India) Limited (erstwhile Indian Rare Earths Limited), Mumbai, for the year 2020-2021.
- (ii) Annual Report of the IREL (India) Limited (erstwhile Indian Rare Earths Limited), Mumbai, for the year 2020-2021, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 6390/17/22]

- (c) (i) Review by the Government of the working of the Uranium Corporation of India Limited, Jaduguda, for the year 2020-2021.
- (ii) Annual Report of the Uranium Corporation of India Limited, Jaduguda, for the year 2020-2021, alongwith

Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 6391/17/22]

- (d) (i) Review by the Government of the working of the Electronics Corporation of India Limited, Hyderabad, for the year 2020-2021.
- (ii) Annual Report of the Electronics Corporation of India Limited, Hyderabad, for the year 2020-2021, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 6392/17/22]

- (9) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Science Education and Research, Bhubaneswar, for the year 2020-2021, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Science Education and Research, Bhubaneswar, for the year 2020-2021.

[Placed in Library, See No. LT 6393/17/22]

- (10) (i) A copy of the Annual Report (Hindi and English versions) of the Homi Bhabha National Institute, Mumbai, for the year 2020-2021, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Homi Bhabha National Institute, Mumbai, for the year 2020-2021.

[Placed in Library, See No. LT 6394/17/22]

- (11) (i) A copy of the Annual Report (Hindi and English versions) of the Atomic Energy Education Society, Mumbai, for the year 2020-2021, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Atomic Energy Education Society, Mumbai, for the year 2020-2021.

[Placed in Library, See No. LT 6395/17/22]

- (12) (i) A copy of the Annual Report (Hindi and English versions) of the Institute of Mathematical Sciences, Chennai, for the year 2020-2021, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Institute of Mathematical Sciences, Chennai, for the year 2020-2021.

[Placed in Library, See No. LT 6396/17/22]

(13) A copy of the Lokpal (Court Master) Recruitment Rules, 2021 (Hindi and English versions) published in Notification No. G.S.R.913(E) in Gazette of India dated 30th December, 2021 under Section 61 of the Lokpal and Lokayuktas Act, 2013.

[Placed in Library, See No. LT 6397/17/22]

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. MURALEEDHARAN):
Sir, on behalf of Shri Faggansingh Kulaste, I beg to lay on the Table:-

- (1) A copy each of the following papers (Hindi and English versions) under sub-section 1(b) of Section 394 of the Companies Act, 2013:-
- (i) Review by the Government of the working of the Steel Authority of India Limited, New Delhi, for the year 2020-2021.
 - (ii) Annual Report of the Steel Authority of India Limited, New Delhi, for the year 2020-2021 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 6398/17/22]

- (3) A copy each of the following papers (Hindi and English versions):-
- (i) Memorandum of Understanding between the Rashtriya Ispat Nigam Limited and the Ministry of Steel for the year 2021-2022.
[Placed in Library, See No. LT 6399/17/22]
 - (ii) Memorandum of Understanding between the MOIL Limited and the Ministry of Steel for the year 2021-2022.
[Placed in Library, See No. LT 6400/17/22]
 - (iii) Memorandum of Understanding between the Steel Authority of India Limited and the Ministry of Steel for the year 2021-2022.
[Placed in Library, See No. LT 6401/17/22]

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. MURALEEDHARAN):

Sir, on behalf of Shri Ashwini Kumar Choubey, I beg to lay on the Table:-

(1) A copy each of the following Notifications (Hindi and English versions) under Section 105 of the Consumer Protection Act, 2019:-

(i) The Consumer Protection (Direct Selling) Rules, 2021 published in Notification No. G.S.R.889(E) in Gazette of India dated 28th December, 2021.

(ii) The Consumer Protection (Jurisdiction of the District Commission, the State Commission and the National Commission) Rules, 2021 published in Notification No. G.S.R.912(E) in Gazette of India dated 30th December, 2021.

[Placed in Library, See No. LT 6402/17/22]

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Bureau of Indian Standards, New Delhi, for the year 2020-2021, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Bureau of Indian Standards, New Delhi, for the year 2020-2021.

(3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library, See No. LT 6403/17/22]

(4) A copy each of the following Notifications (Hindi and English versions) under sub-section (5) of Section 45 of the Food Corporations Act, 1964:-

- (i) The Food Corporation of India (Staff) (Fifth Amendment) Regulations, 2021 published in Notification No. EP-9(1)2019 in Gazette of India dated 15th December, 2021.
- (ii) The Food Corporation of India (Staff) (Sixth Amendment) Regulations, 2021 published in Notification No. EP-7(1)2020 in Gazette of India dated 15th December, 2021.
- (iii) The Food Corporation of India (Staff) (Seventh Amendment) Regulations, 2021 published in Notification No. EP-39(1)2020 in Gazette of India dated 30th December, 2021.

[Placed in Library, See No. LT 6404/17/22]

(5) A copy each of the following papers (Hindi and English versions):-

- (i) Detailed Demands for Grants of the Ministry of Consumer Affairs, Food and Public Distribution for the year 2022-2023.
- (ii) Output Outcome Monitoring Framework of the Department of Food and Public Distribution, Ministry of Consumer Affairs, Food and Public Distribution for the year 2022-2023.
- (iii) Output Outcome Monitoring Framework of the Department of Consumer Affairs, Ministry of Consumer Affairs, Food and Public Distribution for the year 2022-2023.

[Placed in Library, See No. LT 6405/17/22]

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. MURALEEDHARAN):

Sir, on behalf of Shri Arjun Ram Meghwal, I beg to lay on the Table:-

(1) A copy each of the following statements (Hindi and English versions) showing Action Taken by the Government on the assurances, promises and undertakings given by the Ministers during various sessions of Fifteenth, Sixteenth and Seventeenth Lok Sabhas:-

FIFTEENTH LOK SABHA

1.	Statement No. 36	Fifth Session, 2010
(ii)	Statement No. 39	Eighth Session,
	2011	
(iii)	Statement No. 34	Tenth Session, 2012
(iv)	Statement No. 27	Fifteenth Session,
	2014	

[Placed in Library, See No. LT 6406/17/22]

SIXTEENTH LOK SABHA

(v)	Statement No. 27	Second Session,
	2014	
(vi)	Statement No. 27	Third Session, 2014
(vii)	Statement No. 26	Fourth Session,
	2015	
(viii)	Statement No. 24	Fifth Session, 2015
(ix)	Statement No. 23	Sixth Session, 2015
(x)	Statement No. 20	Seventh Session,
	2016	

(xi)	Statement No. 22 2016	Eighth Session,
(xii)	Statement No. 21	Ninth Session, 2016
(xiii)	Statement No. 17	Tenth Session, 2016
(xiv)	Statement No.19 2017	Eleventh Session,
(xv)	Statement No. 18 2017	Twelfth Session,
(xvi)	Statement No. 14 2018	Fourteenth Session,
(xvii)	Statement No. 15 2018	Fifteenth Session,
(xviii)	Statement No. 12	Sixteenth Session, 2018
(xix)	Statement No. 12	Seventeenth Session, 2019
		[Placed in Library, See No. LT 6407/17/22]

SEVENTEENTH LOK SABHA

(xx)	Statement No. 11	First Session, 2019
(xxi)	Statement No. 8 2019	Second Session,
(xxii)	Statement No. 7	Third Session, 2020
(xxiii)	Statement No. 7	Fourth Session, 2020
(xxiv)	Statement No. 6	Fifth Session, 2021
(xxv)	Statement No. 5	Sixth Session, 2021
		[Placed in Library, See No. LT 6408/17/22]

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. MURALEEDHARAN):

Sir, on behalf of Shri Krishan Pal, I beg to lay on the Table a copy each of the following papers (Hindi and English versions):-

- (i) Detailed Demands for Grants of the Ministry of Power for the year 2022-2023.
- (ii) Output Outcome Monitoring Framework of the Ministry of Power for the year 2022-2023.

[Placed in Library, See No. LT 6409/17/22]

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. MURALEEDHARAN):

Sir, on behalf of Shri Danve Raosaheb Dadarao, I beg to lay on the Table:-

- (1) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Mines for the year 2022-2023.

[Placed in Library, See No. LT 6410/17/22]

- (2) A copy each of the following papers (Hindi and English versions) under sub-section 1(b) of Section 394 of the Companies Act, 2013:-

- (a) (i) Review by the Government of the working of the Rail Vikas Nigam Limited, New Delhi, for the year 2020-2021.

- (ii) Annual Report of the Rail Vikas Nigam Limited, New Delhi, for the year 2020-2021, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 6411/17/22]

- (b) (i) Review by the Government of the working of the Madhepura Electric Locomotive Private Limited, New

Delhi, for the year 2020-2021.

- (ii) Annual Report of Madhepura Electric Locomotive Private Limited, New Delhi, for the year 2020-2021, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 6412/17/22]

- (c) (i) Review by the Government of the working of the Singareni Collieries Company Limited, Khamman, for the year 2020-2021.
- (ii) Annual Report of the Singareni Collieries Company Limited, Khamman, for the year 2020-2021, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

- (3) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at item No. (a) & (b) of (2) above.

[Placed in Library, See No. LT 6413/17/22]

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Railway Welfare Organisation, New Delhi, for the year 2020-2021, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Railway Welfare Organisation, New Delhi, for the year 2020-2021.

- (5) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

[Placed in Library, See No. LT 6414/17/22]

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the International Geological Congress, New Delhi, for the year 2019-2020, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the International Geological Congress, New Delhi, for the year 2019-2020.

[Placed in Library, See No. LT 6415/17/22]

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. MURALEEDHARAN):

Sir, on behalf of Shrimati Anupriya Patel, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Centre for Trade Information, New Delhi, for the year 2020-2021, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Centre for Trade Information, New Delhi, for the year 2020-2021.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 6416/17/22]

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Foreign Trade, New Delhi, for the year 2020-2021, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Foreign Trade, New Delhi, for the year 2020-2021.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library, See No. LT 6417/17/22]

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Agricultural and Processed Food Products Export Development Authority, New Delhi, for the year 2020-2021, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Agricultural and Processed Food Products Export Development Authority, New Delhi, for the year 2020-2021.

(6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

[Placed in Library, See No. LT 6418/17/22]

(7) (i) A copy of the Annual Report (Hindi and English versions) of the Chemicals and Allied Products Export Promotion Council (CAPEXIL), Kolkata,

for the year 2020-2021, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Chemicals and Allied Products Export Promotion Council (CAPEXIL), Kolkata, for the year 2020-2021.

(8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

[Placed in Library, See No. LT 6419/17/22]

(9) A copy each of the following Annual Reports and Accounts (Hindi and English versions) of the following SEZs for the year ended the 31st March, 2020 together with Auditor's Report thereon:-

i. Falta Special Economic Zone Authority

[Placed in Library, See No. LT 6420/17/22]

ii. Visakhapatnam Special Economic Zone Authority

[Placed in Library, See No. LT 6421/17/22]

iii. Cochin Special Economic Zone Authority

[Placed in Library, See No. LT 6422/17/22]

iv. Kandla Special Economic Zone Authority

[Placed in Library, See No. LT 6423/17/22]

v. SEEPZ Special Economic Zone Authority

(10) A copy of the Consolidated Review (Hindi and English versions) by the Government of the working of the above SEZs for the year 2020-2021.

[Placed in Library, See No. LT 6424/17/22]

(11) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of Section 19 of the Foreign Trade (Development and Regulation) Act, 1992:-

- (i) S.O.5319(E) published in Gazette of India dated 20th December, 2021, regarding amendment in import policy of items under HS Code 1511 90 of Chapter 15 of ITC (HS), 2017, Schedule–I (Import Policy).
- (ii) S.O.67(E) published in Gazette of India dated 5th January, 2022, regarding Amendment in import policy conditions of gold under Chapter 71 of Schedule – I (Import Policy) of ITC (HS), 2017.
- (iii) S.O.4898(E) published in Gazette of India dated 29th November, 2021, regarding Amendment in Export Policy of Agar Oil and Agarwood Chips and Powder obtained from artificially propagated source and insertion of policy conditions.
- (iv) S.O.4899(E) published in Gazette of India dated 29th November, 2021, regarding Export Policy of Fertilizers- Updation in List of Manufactures/Units of NP/NPK Fertilizers.
- (v) S.O.93(E) published in Gazette of India dated 10th January, 2022, 2021, regarding Amendment in Export Policy of

Enoxaparin (Formulation and API) and Intra-Venous Immunoglobulin (IVIG) (formulation and API).

[Placed in Library, See No. LT 6425/17/22]

(12) A copy of the Tea (Marketing) Control (Second Amendment) Order, 2020 (Hindi and English versions) published in Notification No. S.O.5294(E) in Gazette of India dated 17th December, 2021 issued under sub-sections (3) and (5) of Section 30 of the Tea Act, 1953.

[Placed in Library, See No. LT 6426/17/22]

(13) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of Section 30 of the Tobacco Board Act, 1975:-

(i) S.O.86(E) published in Gazette of India dated 7th January, 2022, authorising the Tobacco Board to allow the traders/dealers of the Tobacco to purchase the excess unauthorized tobacco at the auction platforms by charging penalties as fixed by the Government in the State of Karnataka and Andhra Pradesh and relaxing the operation of the provisions of Section 10(1) of the Tobacco Board Act, 1975 in the State of Karnataka and Andhra Pradesh.

(ii) S.O.87(E) published in Gazette of India dated 7th January, 2022, authorising the Tobacco Board to allow the traders/dealers of the Tobacco to purchase the excess unauthorized tobacco at the auction platforms by charging penalties as fixed by the Government in the State of Karnataka and Andhra Pradesh and relaxing the operation of the

provisions of Section 10(1) of the Tobacco Board Act, 1975 in the State of Karnataka and Andhra Pradesh.

[Placed in Library, See No. LT 6427/17/22]

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. MURALEEDHARAN):

Sir, on behalf of Shrimati Darshana Vikram Jardosh, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Synthetic and Rayon Textiles Export Promotion Council, Mumbai, for the year 2020-2021, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Synthetic and Rayon Textiles Export Promotion Council, Mumbai, for the year 2020-2021.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 6428/17/22]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Powerloom Development and Export Promotion Council, Mumbai, for the year 2020-2021, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Powerloom Development and Export Promotion Council, Mumbai, for the year 2020-2021.

- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library, See No. LT 6429/17/22]

- (5) A copy each of the following papers (Hindi and English versions) under sub-section 1(b) of Section 394 of the Companies Act, 2013:-

- (a) (i) Review by the Government of the working of the National Handloom Development Corporation Limited, Noida, for the year 2020-2021.
- (ii) Annual Report of the National Handloom Development Corporation Limited, Noida, for the year 2020-2021, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 6430/17/22]

- (b) (i) Review by the Government of the working of the National Textile Corporation Limited, New Delhi, for the year 2020-2021.
- (ii) Annual Report of the National Textile Corporation Limited, New Delhi, for the year 2020-2021, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

- (6) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

[Placed in Library, See No. LT 6431/17/22]

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. MURALEEDHARAN):

Sir, on behalf of Shri Som Prakash, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Industrial Corridor Development and Implementation Trust, New Delhi, for the year 2020-2021, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Industrial Corridor Development and Implementation Trust, New Delhi, for the year 2020-2021.

[Placed in Library, See No. LT 6432/17/22]

- (2) A copy of the Boiler Operation (Amendment) Rules, 2021 (Hindi and English versions) published in Notification No. G.S.R.890(E) in Gazette of India dated 28th December, 2021 under sub-section (2) of Section 28A of the Boilers Act, 1923.

[Placed in Library, See No. LT 6433/17/22]

- (3) A copy of the Gas Cylinders (Amendment) Rules, 2022 (Hindi and English versions) published in Notification No. G.S.R.44(E) in Gazette of India dated 25th January, 2022 under sub-section (8) of Section 18 of the Explosives Act, 1884.

[Placed in Library, See No. LT 6434/17/22]

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. MURALEEDHARAN):

Sir, on behalf of Shri Ajay Misra Teni, I beg to lay on the Table a copy each of the following papers (Hindi and English versions):-

- (i) Detailed Demands for Grants of the Ministry of Home Affairs (Volume I) for the year 2022-2023.
- (ii) Detailed Demands for Grants of the Ministry of Home Affairs (Union Territories)(Volume II) for the year 2022-2023.
- (iii) Output Outcome Monitoring Framework of the Ministry of Home Affairs for the year 2022-2023.

[Placed in Library, See No. LT 6435/17/22]

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. MURALEEDHARAN):

Sir, on behalf of Shri Devusinh Chauhan, I beg to lay on the Table a copy each of the following papers (Hindi and English versions):-

- (i) Detailed Demands for Grants of the Department of Posts for the year 2022-2023.
- (ii) Output Outcome Monitoring Framework of the Department of Posts for the year 2022-2023.
- (iii) Detailed Demands for Grants of the Department of Telecommunications, Ministry of Communications, for the year 2022-2023.

[Placed in Library, See No. LT 6436/17/22]

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. MURALEEDHARAN):

Sir, on behalf of Dr. Bhagwat Karad, I beg to lay on the Table a copy each of the following papers (Hindi and English versions):-

- (1) Detailed Demands for Grants of the Ministry of Finance for the year 2022-2023.
- (2) Output Outcome Monitoring Framework of the Ministry of Finance for the year 2022-2023.

[Placed in Library, See No. LT 6437/17/22]

श्री अधीर रंजन चौधरी (बहरामपुर) : अध्यक्ष महोदय, यह हर दिन की आदत बन चुकी है कि एक मंत्री खड़ा होता है और वे 19-20 मंत्रियों को रिप्रेजेन्ट करते हैं, तो यहां पर बाकी मंत्रियों के रहने की क्या जरूरत है?... (व्यवधान) मैं जानता हूं कि वे आपसे इजाजत लेते हैं, लेकिन यह आदत बनती जा रही है। मंत्रिगण के नदारत रहने का यह एक ज़रिया बनता जा रहा है। आपको इस बात का भी ध्यान रखना चाहिए।... (व्यवधान)

माननीय अध्यक्ष : माननीय सदस्य, मैंने कोविड के कारण यह व्यवस्था दी थी, लेकिन जैसे ही कोविड समाप्त हो जाएगा, पूर्व व्यवस्था लागू कर दी जाएगी।

17.03 hrs